

**R&D in FPI**

†3043. SHRI RAGHUNANDAN SHARMA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of Food Processing Industries (FPIs) sanctioned and established in various States/Union Territories during each of the last three years and the current year;

(b) the project-wise and State-wise details of Research and Development related schemes started by Government for Development of FPIs in the country and quantum of grants released for this purpose;

(c) whether post-harvest losses have decreased during the above said period after establishment of these FPIs, if so, the details thereof; and

(d) the details of funds allocated to FPIs during Twelfth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI CHARAN DAS MAHANT): (a) Ministry of Food Processing Industries does not establish food processing industries on its own in the country. However, the Ministry had implemented the Scheme of Technology Upgradation/Establishment/Modernization of Food Processing Industries during the Eleventh Plan. The number of food processing industries/units sanctioned during the Eleventh Plan and towards committed liabilities of Eleventh Plan during 2012-13 and 2013-14 (upto 31.1.2014) of Twelfth Plan are given in Statement-I (*See* below).

During the Twelfth Plan (2012-17), the scheme Technology Upgradation/Establishment/Modernization of Food Processing Industries has been subsumed in the newly launched Centrally Sponsored Scheme-National Mission on Food Processing (NMFP). Under the Mission, the State Governments are empowered to receive the applications, sanction and release the grant-in-aid to the eligible applicants as per guidelines of the scheme.

(b) The number of Research and Development (R&D) projects sanctioned by the Ministry during the Eleventh Plan and also committed cases of Eleventh Plan during 2012-13 and 2013-14 of Twelfth Plan are given in Statement-II (*See* below).

However, during the Twelfth Plan (*w.e.f.* 1.4.2012) the Ministry's R&D component of Quality Assurance, Codex Standard, R&D and Promotional Activities is being implemented through Science and Engineering Research Board (SERB) of Department of Science and Technology. The detailed break-up of the R&D projects supported by

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†Original notice of the question was received in Hindi.

(SERB), during 2012-13 and 2013-14 (up to 31.01.2014) of Twelfth Plan are given in Statement-III (*See below*).

(c) A nation-wide study on quantitative assessment of harvest and post-harvest losses for 46 agricultural produces in 106 randomly selected districts was carried out by The Central Institute of Post-Harvest Engineering and Technology (CIPHET), Ludhiana. The report of the study was released in 2010. As per study the estimated harvest and post-harvest losses of major agricultural produce at national level was to the tune of Rs. 44,143 crores per annum at 2009 wholesale prices.

In order to minimize the wastage of perishables and enhance the cold chain capacities/facilities in the country, the Ministry has assisted 121 projects of cold chain and created 191127 M.T. cold storage, 30.413 MT/IQF, 222 nos. of reefer carriers and 79.06 LLPD of milk storage as on 31.1.2014 in the country. In addition, three organizations of Government of India *i.e.* National Horticulture Mission (NHM), National Cooperative Development Corporation (NCDC) and Agricultural and Processed Food Products Export Development Authority (APEDA) are also helping to create cold storage/Chain facilities in the country.

(d) The details of funds allocated for various Plan Schemes of Ministry of Food Processing Industries during Twelfth Five Year Plan (2012-17) are as under:—

(Rs. in crores)

Sl.No.	Name of Scheme	Allocation for Twelfth Plan
1.	Infrastructure Development	
(a)	Mega Food	1714.00
(b)	Integrated Cold Chain	786.00
(c)	Setting up/Modernization of Abattoir	300.00
2.	National Mission on Food Processing	1850.00
3.	Strengthening of Institutions (including Innovation Fund Scheme and Venture Capital Fund)	300.00
4.	Quality Assurance, Codex Standard, R&D and Promotional Activities	290.00
5.	Technology Upgradation and Human Resources Development (Spillover Liability)	750.00
TOTAL		5990.00

*Statement-I*

*State-wise no. of units assisted and financial assistance provided during Eleventh Five Year Plan, FY 2012-13 and FY 2013-14 under the scheme for Technology Upgradation/Establishment/Modernization of FPIs\**

(Rs. in lakh)

Sl. No.	State	Eleventh Five Year Plan		2012-13		2013-14 (upto 31.01.14)	
		Nos.	Amount	Nos.	Amount	Nos.	Amount
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	267	5000.4	221	4245.4	137	2594.52
2.	Andaman and Nicobar Islands	0	0	0	0	0	0
3.	Arunachal Pradesh	6	460.23	0	0	1	34.34
4.	Assam	89	2156.2	18	376.12	8	203.64
5.	Bihar	20	388.14	2	36.43	1	10.59
6.	Chandigarh	7	163.08	0	0	2	32.58
7.	Chhattisgarh	116	1348.6	149	1753.7	63	734.95
8.	Delhi	28	703.93	9	198.7	6	118.12
9.	Goa	6	140.83	1	19.42	5	93.31
10.	Gujarat	271	5318.8	53	858.71	75	1369.82
11.	Haryana	129	2056.7	86	1122.2	34	565.53
12.	Himachal Pradesh	48	1329.5	5	133.45	10	260.16
13.	Jammu and Kashmir	30	379.15	2	16.43	3	55.27
14.	Jharkhand	10	155.18	4	76.53	2	37.67
15.	Karnataka	168	2703.2	81	1271	67	825.14
16.	Kerala	183	3302.7	15	252.44	42	731.09
17.	Madhya Pradesh	79	1235.1	31	422.19	32	433.98

1	2	3	4	5	6	7	8
18.	Maharashtra	587	9047.4	137	1864.8	164	2330.66
19.	Manipur	24	484.69	21	467.49	31	680.10
20.	Meghalaya	7	390.83	1	5.42	1	5.42
21.	Mizoram	1	11	0	0	0	0
22.	Nagaland	7	276.89	2	14.21	0	0
23.	Odisha	31	566.96	15	259	4	69.31
24.	Puducherry	3	56.3	6	150	1	25
25.	Punjab	262	3337.6	231	2420.8	82	947.11
26.	Rajasthan	249	3371.2	41	615.63	49	531.58
27.	Sikkim	0	0	0	0	0	0
28.	Tamil Nadu	229	4101.6	44	689.19	54	947.11
29.	Tripura	3	53.84	0	0	0	0
30.	Uttar Pradesh	238	4545.2	39	622.29	58	1033
31.	Uttarakhand	38	1117.1	5	115.49	7	224.69
32.	West Bengal	93	1818	8	186.85	18	389.89
33.	MM IV	0	0	5	426.28	4	3.23
TOTAL		3229	56020	1232	18620	961	15572

**Statement-II**

*State-wise assisted R&D projects/sanctioned by Ministry of Food Processing Industries in the last three years and current year (2013-14)*

Sl. No	State	Fund released								Total (Rs. in lakh)
		No. of projects	2010-11	No. of projects	2011-12	No. of projects	2012-13	No. of projects	2013-14 (till January, 2014)	
1.	Andhra Pradesh		128.27432	2	36.22179				2	164.49611
2.	Assam	5		5	53.59	2	48.17853	2	5.75557	107.5241
3.	Delhi	1	7.80	4	72.21014	2	22.77704	3	13.99316	116.78034
4.	Haryana	3	76.938	2	12.126	1	48.35			137.414
5.	Himachal Pradesh	2	104.05147					1	10.744	114.79547
6.	Jharkhand	1	18.4325						1	18.4325
7.	Karnataka			1	28.25			1	32.208	60.458
8.	Kerala	1	32.50	2	44.958	1	7.2864		4	84.7444
9.	Meghalaya			2	23.446	1	35.592		3	59.038

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[RAJYA SABHA]

Unstarred Questions

10.	Maharashtra	3	124.02	4	47.34872		44.472	2	163.082	12	378.9622
11.	Punjab			2	129.71	1	62.36	1	7.845	4	199.915
12.	Rajasthan					1	79.88			1	79.88
13.	Tamil Nadu	3	26.03	5	60.725		171.4584			13	258.2134
14.	Tripura			1	17.42	1	23.821			2	41.241
15.	Uttar Pradesh	1	41.79	2	36.12	1	32.51	1	10.729	4	121.149
16.	West Bengal			2	75.86562	2	61.683	1	2.3144	5	139.86302
TOTAL		20	559.83	33	638.05	21	638.3683	11	246.711	86	2082.902

*Written Answers to*

[21 FEB, 2014]

*Unstarred Questions 207*

**Statement-III**

*State-wise break-up of R&D projects sanctioned by Science and Engineering Research Board (SERB) Department of Science and Technology, State-wise during Twelfth Plan\**

**SERB, DST**

Sl. No.	State	Fund released					Total (Rs. in lakh)
		No. of projects	2012-13	No. of projects	2013-14	No of projects	
1.	Andhra Pradesh	3	39.17	1	7.50	4	46.67
2.	Assam	3	70.45	2	57.174	5	127.624
3.	Chhattisgarh	1	8.874			1	8.874
4.	Delhi			3	71.994	3	71.994
5.	Gujarat	1	13.708	1	2.02325	2	15.73125
6.	Haryana			5	150.8596	5	150.8596
7.	Jharkhand			1	3.376	1	3.376
8.	Karnataka	5	121.658	3	69.312	8	190.97
9.	Maharashtra	2	36.606	4	113.332	6	149.938
10.	Punjab			2	97.244	2	97.244
11.	Tamil Nadu	7	102.52	4	138.178	11	240.698
TOTAL		22	392.986	26	710.99	48	1103.97885

\*Funds are provided by Ministry of Food Processing Industries.

**Performance of FPIs**

3044. SHRI ANIL MADHAV DAVE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that FPIs have performed low during the Eleventh Five Year Plan;

(b) the amount of fund FPIs availed out of allocated funds in form of various schemes during the Eleventh Five Year Plan; and